GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1305 ANSWERED ON:12.12.2013 RE LOOKING OF ISSUES BY TRAI Alagiri Shri S. ;Sinh Dr. Sanjay

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has requested the Telecom Regulatory Authority of India to relook into some of their recommendations to ensure fair competition, quality of service and equity providing service to the people;
- (b) if so, the details thereof;
- (c) whether the Government has received any information in this regard from TRAI;
- (d) if so, the details thereof; and
- (e) if not, the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a) to (e): Ministry has made a reference to the Telecom Regulatory Authority of India (TRAI) on 16th May 2012 to have re-look at its earlier recommendations dated 25th February 2009 on media ownership issues in the broadcasting sector. TRAI has been requested to examine the entire gamut of media ownership, and to provide recommendations on the following:
- # Suggest measures that can be put in place to address vertical integration in order to ensure fair growth of the broadcasting sector.
- # Look at issues regarding restrictions for a company to have ownership across Radio, Television and Print mediums that may prevent plurality of news and views and, in turn, may have several implications including ensuring quality services at reasonable prices.

TRAI has issued a consultation paper which is available on their website at http://trai.gov. in. The TRAI has not submitted its recommendations.